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Title: Need to give Central Excise Duty exemption to Sugar Mills in Maharashtra.

SHRI HARIBHAU MADHAV JAWALE (Jalgaon): Sugar Industries in the State of Maharashtra are facing lot of problems as the Sugar prices are showing downward trend in the recent times. The management of the sugar industries are not able to pay the regular salary for the workers and the staff. Similarly the instalments of the Sugar Cane payment are not paid in time affecting the next year crop.

Hence Honourable Minister is requested to save the industry from sickness by exempting them at least for three years from payment of Central Excise Duty on sugar. They may release 65% of the saved amount to the farmers for the payment against Sugar Cane Instalment and the balance 35% to clear up the old dues of the workers & Staff to boost them on work. Also Hon'ble Minister can examine the possibility to allow 10% use of Ethanol to be mixed with Petrol & Diesel and giving the subsidy of Rs. 200/- PMT on Sugar Cane Price.